

**Implementation of Third Pay Commission's pay scales by DESU**

**3009. DR. KARUPASINDHU BHOI:**  
Will the Minister of ENERGY be pleased to state:

(a) what is the report of the Departmental Committee set up in 1978 to select out the 3rd Pay Commission's pay scale to the medical officers working in Delhi Electric Supply Undertaking;

(b) if the report has not been submitted, the reasons for delay and in exactly how much time the Committee is expected to submit its report; and

(c) if submitted, how much time DESU are expected to take to implement the recommendations of that Committee?

**THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN):** (a) No Departmental Committee was set up in 1978 to select out the Third Pay Commission's pay scales to the Medical Officers working in Delhi Electric Supply Undertaking.

(b) and (c). Does not arise.

**Sites for Bangalore T.V.**

**3010. SHRI H. N. NANJE GOWDA:**  
Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that technical expert from Bombay and Delhi T.V. Centre picked up six alternative sites in the city of Bangalore for T.V. centre; and

(b) by what time Bangalore city will get TV and which is the centre chosen for this purpose?

**THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUD. BEN M. JOSHI):** (a) A site survey was conducted by the Regional Engineer, All India Radio (South) with

Doordarshan engineers from Delhi and few alternative sites were located for setting up a TV Centre at Bangalore.

(b) Bangalore city is expected to get TV service by 1983-84. A site on Jayamahal Road is currently under consideration.

**Delay in implementing DESU's Projects**

**3011. SHRI KUMBHA RAM ARYA:**  
Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that a number of important projects of Delhi Electric Supply Undertaking (DESU) have been considerably delayed including the electrification of the re-settlement colonies in Delhi;

(b) whether it is also a fact that a large number of applications for new connections are pending with DESU since long.

(c) if so, the names of the projects which have been delayed stating the reasons for delayed in their completion;

(d) the number of applications for new connections pending stating the period of their pendency and the reasons for their remaining undisposed; and

(e) the estimated escalation in the cost of the projects because of delay in their completion and the steps taken by the Government to ensure their completion expeditiously?

**THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN):** (a) The Government attaches great importance to the electrification of re-settlement colonies in Delhi. There has been no delay in the execution of work of generation electrification of re-settlement colonies in Delhi. There has, however, been some delay in the execution of some of the other projects.

(b) About 24,000 applications were received for providing new connection in resettlement colonies from April to end of November, 1980. Out of these, about 18,000 connections have already been given and the balance 6,000 are in the various stages of execution.

(c) There has been minor delay in the execution of the Projects relating to provision of additional electrostatic precipitators for units 2, 3 and 4 at I.P. Station and 66 KV transmission lines. The delay in the Project pertaining to provision of additional Electrostatic precipitators at I.P. Station has been due to delay in the transportation of import materials from Bombay to Delhi and on account of non-availability of steel. The delay in the work of 66 K.V. Transmission lines has been due to delay in the supply of tower material by the contractor.

(d) The total number of pending applications for new connections for the resettlement colonies at the end of November, 1980 were roughly about 6,000. The period of pendency of the applications is given below:—

Applications pending for less than one month	4,500
Pending over one month but less than 3 months	1,400
Over 3 months	100
Total:	6,000

(e) There is no cost escalation in regard to provision of additional electrostatic precipitator at I.P. Station. The increase in the cost of the work of 66 KV transmission lines is estimated to be about Rs. 2.5 lakhs against the estimated total cost of Rs. 2.27 crores. Delhi Electric Supply Undertaking has been advised to complete the pending work expeditiously.

पेट्रोल/डीजल स्टेशनों की स्थापना के लिए लाइसेंस जारी करना

3012. श्री मूल चन्द डागा : क्या पेट्रोलियम, रसायन और उर्बरक मंत्री यह बताने की कृपा करेंगे कि :

(क) गत तीन वर्षों के दौरान देश में, स्थान-वार तिथिवार और राज्य-वार किन पार्टियों (व्यक्तियों) को पेट्रोल पम्प स्टेशन और डीजल पम्प स्टेशन स्थापित करने के लिए लाइसेंस दिए गए हैं और इन फिलिंग स्टेशनों के आवंटन में क्या मानदण्ड अपनाया गया ; और

(ख) उन पेट्रोल पम्प अथवा डीजल पम्प स्टेशनों के नाम क्या हैं जिनके लाइसेंस, इसी अवधि के दौरान उनके मालिकों अथवा उनके कर्मचारियों द्वारा लाइसेंसों की शर्तों का उल्लंघन करने के लिए रद्द कर दिए गए थे ?

पेट्रोलियम, रसायन और उर्बरक मंत्री (श्री प्रकाश चन्द्र सेठी) : (क) डीजल/पेट्रोल पम्प की डीलरशिपें प्रदान की गई पार्टियों (व्यक्तियों) के नाम, स्थान, नियुक्त तिथि आदि सरकार द्वारा नहीं रखे जाते हैं। इस विशाल वास्तविक और सांख्यिकीय सूचना को एकत्र/समेकित करना खर्चीला और समय लगाने की प्रक्रिया है। इनका रिकार्ड सम्बन्धित तेल कम्पनियों में रखा जाता है। डीलरशिपों को प्रदान करने के लिए निम्नलिखित मापदण्ड अपनाये जाते हैं :—

प्रभावी नीति/मार्गदर्शन के अनुसार जून, 1980 तक सार्वजनिक क्षेत्र की तेल कम्पनियों की सभी प्रकार की 25 प्रतिशत एजेंसियों अनुसूचित जातियों/अनु० जन-जातियों के लिए, 2 प्रतिशत अपाहिज व्यक्तियों के लिए आरक्षित की जाती थी और शेष 73 प्रतिशत वाणिज्यिक आधारों पर